

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 87/(MAH)/2010
CA. No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

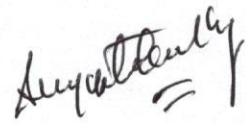
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

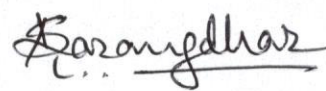
NAME OF THE PARTIES: Jer Rutton Kavasmaneck
V/s
M/s. Gharda Chemicals Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241-242, 244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	ABHISHEK ADKE i/b Legasis Partners Advocate for R-1 to R5	Advocate	
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2	Sugyate Choudhary i/b Dhru & Co Adv - for Petitioner		
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3.	Asmita Sarangdhar Advocate for Resp. No 7 & 8	Advocate	
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Order

CP No. 87/397-398/CLB/MB/MAH/2010

At request of the parties, list this matter for hearing along with LR
Application moved by P2 on 24.2.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)